From

The Additional Chief Secretary to Govt. Haryana, Development & Panchayats Department, Chandigarh.

To

The Secretary Haryana Vidhan Sabha, Secretariat, Chandigarh.

Memo. No. ECA-5-2023/ 37-66 O

Dated: 20 3 23

Subject:

Regarding Starred Assembly Question No. \*94 (14/15/196) asked by Sh Pardeep Chaudhry, M.L.A.

Please find enclosed herewith 25 copies of the reply (both in Hindi and English) to the Starred Assembly Question No. \*94 (14/15/196) asked by Sh Pardeep Chaudhry, M.L.A. This question is listed on 21.03.2023

Kindly acknowledge the receipt in token of having received the same.

Encl.: 25 copies of reply in English/Hindi.

For Additional Chief Secretary to Government Haryana,
Development and Panchayat Department Chandigarh

Endst.No.ECA-5-2023/37661-72
Copies of reply (both in English and Hindi) as mention against each are forwarded to the following for information and necessary action please:-

1.	The Private Secretary to Hon'ble Chief Minister, Haryana	15 Copies
2.	The Private Secretary to Hon'ble Deputy Chief Minister,	1 Copy
	Haryana	
3.	The Private Secretary to Hon'ble Parliamentary Affair Minister,	1 Copy
	Haryana	
4.	The Private Secretary to Development and Panchayats Minister,	6 Copies
	Haryana	o copies
5.	The Chief Secretary (Political Branch)	6 Copies
6.	The Secretary to Governor of Haryana	2 Copies
7.	The Private Secretary to Chief Secretary, Haryana	2 Copies
8.	The Director, Information & Public Relation, Haryana	5 Copies
9.	The Private Secretary to Additional Chief Secretary	1 Copy
	to Govt. Haryana, Development and Panchayats Department	т сору
10.	The Nodal Officer, Assembly Question, H.Q.	1 Copy
11.	The Personal Assistant to Director, Development	
	and Panchayats Department, Haryana.	1 Copy

For Additional Chief Secretary to Government Haryana, Development and Panchayat Department Chandigarh

## The Reasons for not Holding the Election of Sarpanch

#### 94

- \*14/15/196. Shri Pardeep Chaudhry (Kalka).: Will the Development and Panchayats Minister be pleased to state:
  - a) whether it is a fact that the election for the post of Sarpanch reserved for BC-A category of village Meerpur in block Raipur Rani could not be held; if so, the reasons therefor; and
  - b) whether any responsibility for not holding the election has been fixed?

### DEVENDER SINGH BABLI, DEVELOPMENT AND PANCHAYATS MINISTER

- a) Yes, Sir. The election for the post of sarpanch reserved for BC-A category of village Mirpur in Block Raipur Rani could not be held as no nomination paper was presented for this post.
- b) No, Sir. Since no nomination paper was received, question of fixing responsibility for not holding the election does not arise.

# सरपंच का चुनाव न करवाने के कारण

\*94

(14/15/196) श्री प्रदीप चौधरी (कालका) : क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि:—

- (क) क्या यह तथ्य है कि ब्लॉक रायपुर रानी के गांव मीरपुर में बीसी—ए श्रेणी के लिए आरक्षित सरपंच पद का चुनाव नहीं करवाया गया है; यदि हां, तो उसके कारण क्या है; तथा
- (ख) क्या चुनाव न करवाने के लिए कोई जिम्मेवारी निर्धारित की गई है?

## देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री

- क) हां, श्रीमान, ग्राम पंचायत मीरपुर खण्ड रायपुररानी के सरपंच पद के लिए चुनाव नहीं हो सका क्योंकि इस पद के लिये कोई नामांकन पत्र दाखिल नहीं किया गया ।
- (ख) नहीं, श्रीमान, क्योंकि कोई नामांकन पत्र प्राप्त नहीं हुआ, अतः चुनाव न करवाये जाने की जिम्मेवारी निर्धारण करने का प्रश्न उत्पन्न नहीं होता ।